

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 284 OF 2016

AND

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Dated: 29th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

APPEAL NO. 284 OF 2016

Biomass Power Producers & Ors. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Jyotsna Khatri
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri
Ms. Rhea Luthra for R-2

Mr. Aditya Grover
Mr. Arjun Grover for R-3

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Punjab State Power Corporation Ltd. ... Appellant(s)

Vs.

Biomass Power Producers Association & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Ms. Jyotsna Khatri
Ms. Ankita Bafna for R-1

Mr. Aditya Grover
Mr. Arjun Grover for R-2

Mr. Sakesh Kumar for R-4

ORDER

Learned counsel for the appellant in Appeal No. 284 of 2016 and Respondent No.1 in Appeal No. 65 of 2016 seeks adjournment of the matter.

As agreed by learned counsel for the parties, list these matters on **17.09.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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